

(b) and (c) The proposed meeting did not materialise as the Chief Minister of Andhra Pradesh declined to attend.

#### **National Leprosy Eradication Commission**

442. SHRI L. NARSINGH NAIK: SHRI PUTTAPAGA RADH-KRISHNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of meeting's held by the National Leprosy Eradication Commission during the last three years and the names of members of the Commission;

(b) the number of meetings held by the National Leprosy Eradication Board during the same period;

(c) the function of the Board and the names of the members of the Board;

(d) whether it is a fact that the Board is yet to be reconstituted; and

(e) if so, when it is proposed to be reconstituted and if not the reasons for the delay.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) The last meeting of the National Leprosy Eradication Commission was held on 24-12-1985.

Following are the members of the Commission:—

1. Union Minister of Health & F.W. — Chairman

2. Union Minister of Finance—Member

3. Union Minister of Planning—Member

4. Union Minister of Chemicals and Fertilizers —Member

5. Union Minister of Education—Member

6. Union Minister of Social Welfare—Member

7. Chief Minister of the State—Member

(a) Andhra Pradesh (b) Bihar (c) Orissa (d) Tamil Nadu (e) West Bengal

8. Eminent Leprologists:—

(i) Dr. N. H. Anita

(ii) Dr. B. R. Chatterjee

(iii) Dr. M. S. Nilakanta Rao

(iv) Dr. Vikas Amte

(v) Smt. Leela Moolgaokar

(vi) Dr. R. N. Theagraj

(vii) Dr. (Miss) C. M. Vellut

(viii) Dr. V. Ekambaram

9. Secretary, Ministry of Health & F.W. — Member Secretary

(b) Four meetings of National Leprosy Eradication Board were held during 1985 and 1987.

(c) The National Leprosy Eradication Commission is an apex body for laying down the policies and guidelines for the implementation of National Leprosy Eradication Programme.

The National Leprosy Eradication Board was constituted to serve as the Executive Body responsible for the implementation of the plans and policies of National Leprosy Eradication Commission.

(d) No Sir.

(e) Does not arise.

#### **Treatment of Bhopal Gas Victims**

443. SHRI SURESH PACHOURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Madhya Pradesh Government and the Union Government have issued instructions to the doctors to be compassionate while treating the gas affected patients in Bhopal;

(b) if so, what is the total gas affected patients so far treated by the doctors and what type of treatment has been provided and the special measures being considered to help the gas affected patients;

(c) whether any special measures have been provided to the gas victims of Bhopal and to what extent the medicines and treatment has been provided free of cost; and

(d) whether Centre has also helped the State Government in treating these patients?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

#### **Birth Rate Targets**

444 SHRI SURESH PACHOURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Centre has modified its family welfare programme for achieving the target of birth rate; if so, what was the target fixed in this regard; and